

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
- CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/721/ (IB)/CB/2017
NAME OF THE PETITIONER(S)	:	SIRAJ & RENU
NAME OF THE RESPONDENT(S)	:	URBANEDGE HOTELS PVT LTD
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

R. Murgan.	Counsel for Opposition Creditor	R. Murgan.
Pawan Ghosh	Counsel for Corporate Debtor	K. P. S.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor filed the counter; copy of which is served to the other side. Counsel for the Petitioner is directed to file rejoinder before next date of hearing by providing a copy to the other side. Matter is posted for arguments. Put up on **22.02.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)